

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1357
ANSWERED ON:29.11.2011
MISUSE OF STORAGE SPACE
Mithlesh Shri ;Patil Shri C. R.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to build new godowns in view of shortage of storage space in the country and damage to foodgrains;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has received any complaints regarding the use of warehouses meant for storage of foodgrains for storing other items including liquor bottles;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the corrective action taken by the Government in this regard including penal action against the officials held responsible?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The Government has formulated a scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations(SWCs) due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP).

A capacity of about 151 lakh tonnes is to be created in 19 states under the scheme. The details state-wise are at Annexure.

(c)(d)&(e): Yes Madam. Complaints were received regarding leasing out of godowns to Rajasthan State Breweries Corporation Ltd. The complaints were closed and no officials were held responsible as the godowns were leased out as per the policy of FCI to rent out godowns when the stock level is low. The godowns have since been vacated with effect from 10-04-2010.